

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **08.04.2026** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 256/2025 For Stay IA No. 725/2025 For Exemption IA No. 726/2025	M. Chandra Bushanaswamy Reddy Vs National Bank of Agriculture and Rural Development(NABARD) & Anr.	Mr. Rohan Aloor	Mr. T Ravichandran R1

For Delivery of Order

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	IA No. 1106/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 371/2025 For Stay IA No. 1107/2025	Anurag Gupta Personal Guarantor of MBS Impex Pvt Ltd Vs Rare Assets Reconstruction Pvt Ltd & 2 Ors	Mr. Pogulkunda Pratap	Mr. Varun Srinivasan R1 Mr. VVSN Raju R3
3.	IA No. 47/2026 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 17/2026 For Stay IA No. 46/2026	PV Mohammed Equbal Vs Tata Capital Ltd & Anr. WITH	Mr. Vinay Mathew Joseph	Mr. Isaac Thomas R1
4.	IA No. 48/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 18/2026 For Stay IA No. 49/2026	Ponnuvalappil Zubair Vs Tata Capital Ltd & Anr.	Mr. Vinay Mathew Joseph	Mr. Isaac Thomas R1

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in